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Central Administrative Tribunal
Principal Bench

R.A. 97/2003 IN
O.A. 2002/2002

New Delhi, this the 22nd April, 2003

HON'BLE MR. JUSTICE V.S. AGGARWAL, CHAIRMAN
HON'BLE MR. V.K. MAJOTRA, MEMBER (A)

HC Sukhan Singh ... Review Applicant.

(By Advocate: Shri Ravi Kant, proxy counsel for
Shri Arun Bhardwaj)

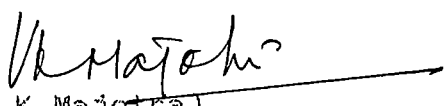
Versus

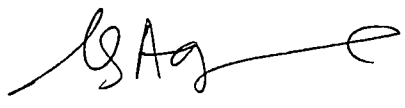
State of Delhi & Ors. ... Respondents.

ORDER (Oral)

Justice V.S. Aggarwal

There is no ground to condone delay. R.A. is
dismissed.


(V.K. Majotra)
Member (A)


(V.S. Aggarwal)
Chairman

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